

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 368 OF 2018

Dated : 18th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

The Tata Power Company Limited (Transmission) Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Mr. Melcolm Desai

Counsel for the Respondent(s) : Ms. Nikita Chouksey
Mr. Varun Pathak for HPCL/Caveator

ORDER

Issue notice to the respondents returnable on 22.01.2019. Dasti, in addition, is also permitted.

List the matter for admission on **22.01.2019**..

(Ravindra Kumar Verma)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member